

**IN THE COURT OF MS. SANTOSH SNEHI MANN,
SPECIAL JUDGE (PC ACT): CBI-08: RADC: ND**

CC No. 21/13

CIS No. 211/2019

CBI Vs. Yogesh Jain and others

26.06.2020

Regular functioning of the Courts at District Courts, Delhi has been suspended since 23.03.2020 vide orders of Hon'ble High Court of Delhi bearing Nos. 373/Estt./E1/DHC dated 23.03.2020, No. 159/RG/DHC/2020 dated 25.03.2020 and No. R-77/RG/DHC/2020 dated 15.04.2020, No. R-159/RG/DHC/2020 dated 02.05.2020, No. R-235/RG/DHC/2020 dated 16.05.2020, R-305/RG/DHC/2020 dated 21.05.2020 and No. 1347/DHC/2020 dated 29.05.2020.

Vide order of this court dated 16.03.2020, this case was fixed for PE on 27.04.2020. However, vide order No. 11/DJ/RADC/2020 dated 15.04.2020 of Ld. District & Sessions Judge-cum-Special Judge (PC Act)(CBI), Rouse Avenue District Court, New Delhi, all the matters fixed for 27.04.2020 were adjourned en-bloc to 28.05.2020. Subsequently, vide order No. E1792-1876/DJ/RADC/2020 dated 22.05.2020 of Ld. District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue District Court, New Delhi, the matters fixed for 28.05.2020 were adjourned en-bloc to 26.06.2020.

Now vide order No. E-3943-4029/DJ/RADC/2020 dated 13.06.2020 of Ld. District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue District Court, New Delhi, it has been ordered that all courts at Rouse Avenue District Court Complex **shall take up urgent cases (except where evidence is to be recorded)** through Video Conferencing mode and other matters have been adjourned en-bloc to 25.07.2020. Accordingly, the present matter stands adjourned to 25.07.2020 for PE.

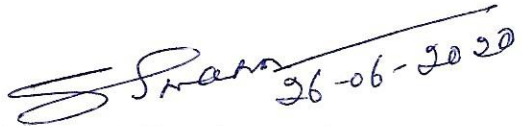
The proceedings have been dictated on phone to Ms. Indu Sharma Bhoria, Personal Assistant.

S. Mann
26-06-2020

SANTOSH SNEHI MANN
Special Judge (PC Act), CBI-08
Room No. 501, Rouse Avenue Court Complex
New Delhi

A scanned signed copy of proceeding sheet be sent to the Computer Branch, RADC for uploading it on the official website of Delhi District Courts.

Original proceeding sheet and copies of the abovementioned orders of the Hon'ble High Court of Delhi and Ld. District & Sessions Judge-cum-Special Judge (PC Act)(CBI), Rouse Avenue District Court, New Delhi, shall be placed on record in the judicial file as and when physical functioning of the courts is resumed.

 26-06-2020

(Santosh Snehi Mann)

Special Judge (PC Act), CBI-08

RADC/ND: 26.06.2020

ISB

SANTOSH SNEHI MANN
Special Judge (PC Act), CBI-08
Room No. 501, Rouse Avenue Court Complex
New Delhi

**IN THE COURT OF MS. SANTOSH SNEHI MANN,
SPECIAL JUDGE (PC ACT): CBI-08: RADC: ND**

CC No. 20/13

CIS No. 210/2019

CBI Vs. Satbir Yadav and others

26.06.2020

Regular functioning of the Courts at District Courts, Delhi has been suspended since 23.03.2020 vide orders of Hon'ble High Court of Delhi bearing Nos. 373/Estt./E1/DHC dated 23.03.2020, No. 159/RG/DHC/2020 dated 25.03.2020 and No. R-77/RG/DHC/2020 dated 15.04.2020, No. R-159/RG/DHC/2020 dated 02.05.2020, No. R-235/RG/DHC/2020 dated 16.05.2020, R-305/RG/DHC/2020 dated 21.05.2020 and No. 1347/DHC/2020 dated 29.05.2020.

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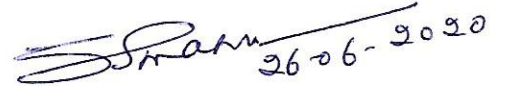
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 26-06-2020

(Santosh Snehi Mann)

Special Judge (PC Act), CBI-08

RADC/ND:26.06.2020

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